

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1684(KB)2018  
IA(I.B.C)/524(KB)2022, IA(I.B.C)/1001(KB)2022,  
IA(I.B.C)/1400(KB)2023, RST.A (IBC)/16(KB)2022,  
IA(I.B.C)/1284(KB)2023, IA(I.B.C)/1954(KB)2023,  
IA(I.B.C)/406(KB)2023, IA(I.B.C)/1000(KB)2022,  
IA(I.B.C)/1035(KB)2021, IA(I.B.C)/1301(KB)2023,  
IA(I.B.C)/1519(KB)2019, IA(I.B.C)/1022(KB)2023,  
IA(I.B.C)/1149(KB)2022, IA(I.B.C)/347(KB)2022,  
IA(I.B.C)/519(KB)2022, IA(I.B.C)/898(KB)2023,  
IA(I.B.C)/1173(KB)2020, IA(I.B.C)/84(KB)2022,  
IA(I.B.C)/646(KB)2022, CONT.A. (IBC)/2(KB)2022,  
IA(I.B.C)/140(KB)2022, IA(I.B.C)/518(KB)2022,  
IA(I.B.C)/763(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Neha Sinha, Adv. ] For the SRA

Mr. Anirban Ray Adv. ] For Tropical venture

Mr. Prantik Garai Adv. ]

**ORDER**

1. Ld. Counsel for the parties present
2. List the matter on **01.05.2024 at 3:30 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**